

[Print](#)**Defective Case Register from 2026-05-06 to 2026-05-06**

| Sl.NO. | Filing No | Advocate for Petitioner/Caveator | Date of objection | Defects as per S.R. |
|--------|---------------------|-----------------------------------|-------------------|---|
| 1 | D-ABLAPL/13159/2026 | KULDEEP MOHANTY | 2026-05-06 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in envelop. |
| 2 | D-ABLAPL/13136/2026 | JAYAKRISHNA MOHAPATRA | 2026-05-06 | 30-OTHER DEFECT (IF ANY) i) Page nos. 11 and 12 not neat. |
| 3 | D-CRLMC/12450/2026 | M.PRATAP @ PRATAP KUMAR MOHAPATRA | 2026-05-06 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Page nos.18 21 and 25 not neat and legible. 2. Paragraph no. not correctly furnished in declaration. 3. C.Copies of F.I.R.,charge sheet and Cognizance order dated 25.04.2016 to be filed. |
| 4 | D-BLAPL/12945/2026 | CHITTA RANJAN MISHRA | 2026-05-06 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Name of the Informant mentioned in para-2 of the petition be redacted.Thereafter, put up for S.R. |
| 5 | D-WP(C)/19970/2026 | RANJIT SAMAL | 2026-05-06 | 1. sl. no. 12 repeated..2. Annex.2 filed without signature of authority |
| 6 | D-BLAPL/13072/2026 | BIJAYA KUMAR RAGADA | 2026-05-06 | 30-OTHER DEFECT (IF ANY) 1. As per rejection order under Annexure-2, nomenclature of the case(Spl.G.R.) and Lower court does not tally with Synopsis,Date chart and petition. |
| 7 | D-WP(C)/19060/2026 | JITENDRA KUMAR DIGAL | 2026-05-06 | 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Date of copy of group B.C.D post vide annex-3 not tally with Index.Date of copy of provisional gradation list vide annex-8 not tally with Index. Page 52 and 53 not neat. 2..Receipt Showing Serv.copy To Ag not Filed. |
| 8 | D-WP(C)/18473/2026 | BASUDEV BARIK | 2026-05-06 | 1. Page no.8 not neat and legible. 2. .Receipt Showing Serv.copy To cg not Filed. |
| 9 | D-WP(C)/20426/2026 | MAHESWAR MOHANTY | 2026-05-06 | Arising out of CMP No. mentioned in the I.A. petition appears to be wrong.2.Name of the petitioner no.10 in cause title not tally with V.nama. |
| 10 | D-WP(C)/20661/2026 | BIJAY JENA | 2026-05-06 | 8-CAUSE TITLE NOT IN ORDER. Date of copy of letter vide annex-6 not tally with Index. |

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| 11 | D-ABLAPL/12977/2026 | SOUBHAGYA KUMAR DASH | 2026-05-06 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 30-OTHER DEFECT (IF ANY) Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop. |
| 12 | D-CRLMC/11756/2026 | PRADIPTA BEURA | 2026-05-06 | 1. Date of Cognizance order to be corrected in Book mark. 2.Name of the Informant/Victim to be redacted at Page nos.11 14 17 20 21 22 23 and 24 vide Annexure-1 |
| 13 | D-CRLMC/12046/2026 | SURYAKANTA DWIBEDI | 2026-05-06 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put up for further SR after redacting the name of victim / informant and her relative from the petition. |
| 14 | D-FAO/19334/2026 | SANGRAM JENA | 2026-05-06 | further SR after filling of c copy |
| 15 | D-WP(C)/19295/2026 | KRUSHNA CHANDRA RATH | 2026-05-06 | Annexure-25 not page marked |
| 16 | D-BLAPL/13051/2026 | KRANTI PRABHA MUKHI | 2026-05-06 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 30-OTHER DEFECT (IF ANY) 1. Copy of F.I.R.disclosing the name of Informant/Victim be kept in cover. 2.Page nos.12 and 13 not neat and legible. 3. As per rejection order under Annexure-2,nomenclature of the case G.R.(Special)case not correctly furnished in Index and petition. 4. Signature of the petitioner no.3 in V.nama does not tally with cause title |
| 17 | D-WP(C)/17804/2026 | SIDDHARTH GOUTAM DAS | 2026-05-06 | 1.PAGE 80 NOT LEGIBLE |
| 18 | D-WP(C)/18922/2026 | SANTOSH KUMAR SWAIN | 2026-05-06 | 1. Paragraphs not correctly furnished in declaration. 2. Alphabetical paginated not mentioned in index . |
| 19 | D-CRLMP/12650/2026 | ARUN KUMAR BEHERA | 2026-05-06 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Put for further SR after redacting the name of victim/ informant with her relative and Photo copy From the petition and Annexures. 2. Name of the victim / informant need not be disclosed in connection with Affidavit, V.nama and Annexures and kept in seal cover. |
| 20 | D-FAO/19419/2026 | MAHENDRA KUMAR SAHOO | 2026-05-06 | petitioner no -2 in GIA case not made party in present appeal |
| 21 | D-ABLAPL/13063/2026 | AJAYA KUMAR TRIPATHY | 2026-05-06 | In Declaration paragraph no. not correctly furnished. |

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| 22 | D-CRLMC/13127/2026 | AMLAN SHAKTI PAUL | 2026-05-06 | 30-OTHER DEFECT (IF ANY) 1. Copy of bail order dated.14.07.2025 described at para-3 in the petition but not filed |
| 23 | D-BLAPL/13010/2026 | BHABANI SHANKAR DASPARIDA | 2026-05-06 | Rejection order passed in S.T.Case but S .T Case No .not mentioned in Bail Petition |
| 24 | D-ABLAPL/13059/2026 | SOUMYA RANJAN DAS | 2026-05-06 | 30-OTHER DEFECT (IF ANY) i) Page no. 11 and 12 not legible. |
| 25 | D-WP(C)/20332/2026 | ARUPANANDA GOSWAMY | 2026-05-06 | .Subject Code Not Furnished . |
| 26 | D-ABLAPL/9584/2026 | AMULYA RATNA PANDA | 2026-05-06 | 1. Xerox copy of Annexures be filed with redaction of name and other details of Victim or Informant. |
| 27 | D-BLAPL/12613/2026 | BISWAJIT MOHAPATRA | 2026-05-06 | Paragraphs not properly mentioned in petition(i.e.para-3 mentioned twice). |
| 28 | D-ABLAPL/13135/2026 | JAMINI KANTA BHUYAN | 2026-05-06 | i) Page no. 11 and 13 not legible. ii) Name of the school and village be redacted from the petition. iii) Annexure-1 be kept in sealed cover. iv) For further S.R. |
| 29 | D-WP(C)/20812/2026 | RAICHARAN MOHAPATRA | 2026-05-06 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date of copy of letter vide annex-4 not tally with Index.Name of the Adv not mentioned capital letter in the v.nama 2.Receipt Showing Serv.copy To cg not Filed. |
| 30 | D-WA/19430/2026 | ANKITA MUKHERJI | 2026-05-06 | Annexure-5 not neat. |
| 31 | D-ABLAPL/12918/2026 | PRASANT KUMAR BARIK | 2026-05-06 | 30-OTHER DEFECT (IF ANY) i) Annexure -1 not neat. ii) Neat and legible Annexure-1 be kept in sealed cover. iii) For further S.R. |
| 32 | D-ABLAPL/13082/2026 | TRILOCHAN NANDA | 2026-05-06 | 30-OTHER DEFECT (IF ANY) Paragraph No. not furnished in Declaration. |
| 33 | D-ABLAPL/12980/2026 | GANESH PRASAD SAMAL | 2026-05-06 | 1. P.S. not mentioned in address of the petitioner. 2..mobile Phone Numbers Of All The Signing Advocates Not Indicated |
| 34 | D-RVWPET/20479/2026 | HARIPAD MOHANTY | 2026-05-06 | Put up for SR after filing of cause title in WA no. 400/2025. |
| 35 | D-WP(C)/20412/2026 | SUBRATA PANDA | 2026-05-06 | Annexure-4 not correct in averments. |
| 36 | D-MACA/20466/2026 | RAMESH CHANDRA SAHOO 1 | 2026-05-06 | statutory deposit not made |
| 37 | D-RVWPET/20498/2026 | HARIPAD MOHANTY | 2026-05-06 | Put up for SR after filing of cause title in WA no. 402/2025 |
| 38 | D-WA/5011/2026 | GYANA RANJAN MAHAPATRA | 2026-05-06 | further SR after disposal of IA reg limitation |
| 39 | D-WP(C)/18276/2026 | PRONoy MOHANTY | 2026-05-06 | page no44 not neat. |

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| 40 | D-WP(C)/20165/2026 | AJAYA KUMAR TRIPATHY | 2026-05-06 | 1 . Page No- 66 not legible.2 . I.A. -8464/ 2026 not properly page marked. |
| 41 | D-WP(C)/20516/2026 | SOUBHAGYA CHANDRA DEVDASH | 2026-05-06 | .Petition not correctly addressed to Honorable Court |
| 42 | D-RVWPET/20476/2026 | HARIPAD MOHANTY | 2026-05-06 | Put up for SR after filing of cause title in WA no. 407/2025. |
| 43 | D-WP(C)/20360/2026 | ARUN KUMAR SAHU | 2026-05-06 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 44 | D-WP(C)/18936/2026 | SUBHRANSU BHUSAN MOHANTY | 2026-05-06 | 1 Paragraphs not correctly furnished in declaration. |
| 45 | D-BLAPL/13050/2026 | SURYAKANTA DASH | 2026-05-06 | 30-OTHER DEFECT (IF ANY) 1. As per rejection order under Annexure-2, nomenclature of the case Special (NDPS) case and Lower court does not tally with Index, Synopsis and petition. |
| 46 | D-WA/15985/2026 | AKHYAYA KUMAR MISRA | 2026-05-06 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Payable Rs-12/- . Rs-6/- paid. Rs-6/- to be paid i) Provision of law not correctly furnished in I.A. no. 1431/2026. ii) Address of the appellant no. 1 and 2 does not tally with wp (c) |
| 47 | D-ABLAPL/13100/2026 | PRANAYA KUMAR DASH | 2026-05-06 | Paragraphs incorrectly mentioned in petition as well as declaration of the affidavit. |
| 48 | D-CRLMC/12289/2026 | AMLAN MOHANTY | 2026-05-06 | 1. Date of order not correctly furnished in Synopsis. 2. C.T.(session) number not correctly furnished in cause title. 3. Name of the victim/ informant need not be disclosed in connection with Annex-1 and kept in seal cover. |
| 49 | D-WP(C)/18599/2026 | BIKRAM PRATAP DAS | 2026-05-06 | Page no.41 42 and 43 not neat. |
| 50 | D-CMP/18851/2026 | ASIT KUMAR OTTA | 2026-05-06 | 7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 51 | D-RVWPET/55364/2025 | ANUPAM DASH | 2026-05-06 | i) Legible copy of page no. 75 76 are to be filed. ii) Put up for SR after payable of court fees and removal of defects. |
| 52 | D-WP(C)/18562/2026 | SUBASH CHANDRA PUSPALAKA | 2026-05-06 | Annexure-1 not neat |
| 53 | D-WP(C)/18902/2026 | PRAVASH CHANDRA MAHAPATRA | 2026-05-06 | .Subject Code Not Furnished . |
| 54 | D-WA/18694/2026 | SAIBRATA RATH | 2026-05-06 | Para no. not correctly furnished in declaration of RVWPET and I.A. no. 1570/2026. |
| 55 | D-CRLA/7794/2026 | SOHAN MISHRA | 2026-05-06 | 1. Period of Delay 06 days delay. 2.Complete Address of the appellant and also Resp. nos.2 and 14 to 16 not properly furnished.3. Ref. certificate and address to the HON BLE |

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| | | | | COURT not furnished in C.T.4. Being aggrieved not furnished.5. As per annex.6 copy of ECIR not properly furnished in index.6. page no.1374 partially legible.7. page nos.1373 1374 1682 1685 1830 1842 1843 1889 1890 1891 1892 1893 2437 2491 to 2493 2542 3335 to 3337 are partially neat. |
| 56 | D-BLAPL/13053/2026 | SURYAKANTA DASH | 2026-05-06 | 30-OTHER DEFECT (IF ANY) 1. As per rejection order under Annexure-2, nomenclature of the case Special(NDPS)case and Lower court does not tally with Index,Synopsis,Date chart and petition |
| 57 | D-BLAPL/12867/2026 | MANAS KUMAR CHAND | 2026-05-06 | 30-OTHER DEFECT (IF ANY) Name and Details of victim/informant mentioned in annexure need not be disclosed and kept in closed cover. |
| 58 | D-WP(C)/19772/2026 | RANJIT SAMAL | 2026-05-06 | page nos. 20 partially neat. |
| 59 | D-WP(C)/19771/2026 | RANJIT SAMAL | 2026-05-06 | page no. 20 partially neat. |
| 60 | D-ABLAPL/12969/2026 | RAJAT KUMAR PANDA | 2026-05-06 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) Paragraphs not mentioned in declaration of affidavit. |
| 61 | D-RVWPET/20492/2026 | HARIPAD MOHANTY | 2026-05-06 | Put up for SR after filing of cause title in WA no.404/2025. |
| 62 | D-CONTC/15264/2026 | ADV. | 2026-05-06 | 1. Sl. no.2 not correctly furnished in affidavit. 2. Copy of order dated 11.07. 2024 passed in WPC No. 11519 / 2024 to be filed. 3. Annexure number not correctly furnished Sl. no.4 and 5 in Index and Page nos.7 and 9. 4. Signature of the Advocate not furnished in Affidavit. |
| 63 | D-CRLMC/12280/2026 | SASMITA NANDA | 2026-05-06 | 1. Name of the PS and PS case number not furnished in the petition |
| 64 | D-WP(C)/18613/2026 | BIKRAM PRATAP DAS | 2026-05-06 | Page no.91 not neat |
| 65 | D-WP(C)/20107/2026 | ASHOK KUMAR MOHAPATRA | 2026-05-06 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 66 | D-ABLAPL/12821/2026 | SURESH KUMAR PANDA | 2026-05-06 | 30-OTHER DEFECT (IF ANY) 1. Age of the petitioner no.2 not furnished in the cause title. |
| 67 | D-WP(C)/20169/2026 | AJAYA KUMAR TRIPATHY | 2026-05-06 | 1. Page - 66 not legible. 2 I.A.-8465 /2026 not properly page marked. |
| 68 | D-BLAPL/12998/2026 | PRASANTA KUMAR NANDA | 2026-05-06 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures kept in envelop. |

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| | | | | 14-NOT PROPERLY INDEXED. |
| 69 | D-WP(C)/18525/2026 | DILIP KUMAR SAHU | 2026-05-06 | Letter No.16196/CES-I-APPT-AFO-I/23 Dated -28.11.2026 mentioned in the Index(Anx-6) and para-8 body of the petition not tally with under Annex-6 |
| 70 | D-WA/18392/2026 | SASWAT DAS,A.G.A | 2026-05-06 | District of R-2 not mention in cause title. |
| 71 | D-WP(C)/18605/2026 | BISHNU CHARAN SAHU | 2026-05-06 | Page no. 24 not available. |
| 72 | D-CONTC/20536/2026 | MANOJ KUMAR PANDA | 2026-05-06 | Undertaking certificate not furnished. |
| 73 | D-CRLMC/12480/2026 | SUBODH KUMAR MOHANTY | 2026-05-06 | 30-OTHER DEFECT (IF ANY) 1. As per impugned order under Annexure-2,the name of the Lower court does not tally with para-1 of the petition. |
| 74 | D-BLAPL/12124/2026 | BIJAY KUMAR BEHERA | 2026-05-06 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Vakalatanama not properly stamped.FIR Copy not filed.FIR No. also not mentioned in Rejection order. |
| 75 | D-WP(C)/20409/2026 | GOURI MOHAN RATH | 2026-05-06 | Page 59 not legible. |
| 76 | D-ABLAPL/12914/2026 | RAJENDRA KUMAR SAHU | 2026-05-06 | 30-OTHER DEFECT (IF ANY) i) Paragraph no. not correctly mentioned in declaration of the affidavit. |
| 77 | D-ABLAPL/13057/2026 | BIJAY KUMAR MOHANTY | 2026-05-06 | 30-OTHER DEFECT (IF ANY) i) Page no. 13 not neat. |
| 78 | D-ABLAPL/13052/2026 | SURJYASMITA PANDA | 2026-05-06 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 79 | D-ABLAPL/13154/2026 | DHIRENDRA KUMAR MOHAPATRA | 2026-05-06 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.50/- not paid in the v.nama. |
| 80 | D-WP(C)/19137/2026 | DIGAMBAR SETHI | 2026-05-06 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 81 | D-CRLMC/12319/2026 | SOUMYA RANJAN DAS | 2026-05-06 | 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. |
| 82 | D-WP(C)/18623/2026 | PARSURAM MOHAPATRA | 2026-05-06 | Name of petitioner in index not correct |
| 83 | D-WP(C)/19294/2026 | AMIYA KUMAR MOHANTY | 2026-05-06 | Annexure -6 not neat. |
| 84 | D-ABLAPL/13042/2026 | RAJIB LOCHAN PATTNAIK | 2026-05-06 | 1. Page marking of Synopsis and Date Chart not correct. 2. Paragraph declaration not correct. 3. Ann.1 be kept in sealed cover |
| 85 | D-WP(C)/19572/2026 | KSHIROD KUMAR ROUT | 2026-05-06 | page no. 22 not neat. |
| 86 | D-RSA/16682/2026 | PRASANTA KUMAR | 2026-05-06 | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT |

| | | SATAPATHY | | FILED |
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| 87 | D-CRLMC/13281/2026 | SURYAKANTA DWIBEDI | 2026-05-06 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 88 | D-WA/18715/2026 | AJODHYA RANJAN DASH,A.G.A | 2026-05-06 | District not mention in cause title of A-1. |
| 89 | D-WP(C)/20414/2026 | SUBRATA PANDA | 2026-05-06 | Annexure-4 not mentioned in Book mark and averments. |
| 90 | D-RSA/17293/2026 | AJIT KUMAR TRIPATHY | 2026-05-06 | 1.Date of Judgement under A-1 be corrected and In the Appeal Memo.2.C.Fee Payable Not furnished |
| 91 | D-CONTC/19407/2026 | ADV. | 2026-05-06 | 1. Put up for SR after all the Annexures exhibited in the body of the petition. |
| 92 | D-WP(C)/18521/2026 | DILIP KUMAR SAHU | 2026-05-06 | Letter No.16196/CES-I-APPT-AFO-I/23 Dated-28.11.2026 mentioned in the Index(Anx-6) and para-8 body of the petition not tally with under Annex-6.2.Name of the petitioner in cause title not tally Index, affidavit,declaration and V.nama.3.Page no.49 not neat and legible. |
| 93 | D-CRLMC/12870/2026 | PULAKESH MOHANTY | 2026-05-06 | 1. Details Address of the opp. party not furnished in cause title. 2. Date of order not correctly furnished in para no.1. |
| 94 | D-BLAPL/13046/2026 | SATYABRATA SAHOO | 2026-05-06 | 30-OTHER DEFECT (IF ANY) 1. As per rejection order under Annexure-2,the name of the Lower court does not tally with Synopsis and petition. |
| 95 | D-WP(C)/20566/2026 | NIRANJAN PANDA | 2026-05-06 | 1-COURT FEE IS DEFICIENT. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page 11 partly not neat.2.Court fee Rs 6.00 to be paid in Affidavit. |
| 96 | D-ABLAPL/12967/2026 | KULDEEP MOHANTY | 2026-05-06 | 14-NOT PROPERLY INDEXED. 30-OTHER DEFECT (IF ANY) Name and details of informant-cum-victim mentioned in Annexure-1 and 2 need not be disclose and kept in closed envelop |
| 97 | D-FAO/19948/2026 | JAGAMOHAN PATTANAIK | 2026-05-06 | Court Fee 6/ paid , d.c fee 6/ 2. anex- 1 and 2not visible |
| 98 | D-ABLAPL/13128/2026 | AMLAN SHAKTI PAUL | 2026-05-06 | 30-OTHER DEFECT (IF ANY) i) G.R. case no. mentioned in cause title ,para-1 and prayer of the petition not tally with annexure-1. |
| 99 | D-MACA/20044/2026 | DHANANJAYA MUND | 2026-05-06 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 100 | D-CRLMP/11953/2026 | KRUSHNA CHANDRA DASH | 2026-05-06 | .Name of the victim/ informant, victims Address with her Mother-in-Law redacting from the Declaration, page nos. 7 8 and put up for further SR thereafter. |

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| 101 | D-WP(C)/18986/2026 | RABI NARAYAN BEHERA | 2026-05-06 | 1. Date not mentioned in prayer part. |
| 102 | D-WP(C)/18914/2026 | BIBHUTI BHUSAN SWAIN | 2026-05-06 | 1 Father of o.p.- 5 not mentioned.2 . Name of Autho rised Officer of petitioner not mentioned. |
| 103 | D-CRLMC/12425/2026 | DEBASIS MISHRA | 2026-05-06 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Paragraph no. not correctly furnished in declaration. |
| 104 | D-WP(C)/20790/2026 | PRANAYA SAHOO | 2026-05-06 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 91 not filed. |
| 105 | D-WA/18520/2026 | TARANANDA PATTANAYAK | 2026-05-06 | 1. Period of Delay 1 day delay. |
| 106 | D-WP(C)/20401/2026 | PRAGYAN PARAMITA MOHANTY | 2026-05-06 | .Subject Code Not Furnished . |
| 107 | D-WA/16171/2026 | SUDHANSU SEKHAR JENA | 2026-05-06 | Code not correct 2. further SR after disposal of IA reg calculation of limitation |
| 108 | D-CRLMC/12443/2026 | ALOK KUMAR MOHAPATRA | 2026-05-06 | 30-OTHER DEFECT (IF ANY) 1. Redacted copy of Annexure-1 to be filed. |
| 109 | D-BLAPL/12985/2026 | SIDHARTHA DAS | 2026-05-06 | Honble Court not tally with cause title and rejection order. |
| 110 | D-CRLMC/12975/2026 | PRIYA RANJAN SINGH | 2026-05-06 | 30-OTHER DEFECT (IF ANY) 1. After page no.44 one page not paginated. |
| 111 | D-ABLAPL/13088/2026 | PRASANTA KUMAR SAHOO | 2026-05-06 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Surname of husband of the Informant mentioned in para-4 of the petition be redacted.Thereafter, put up for S.R. |
| 112 | D-WP(C)/20432/2026 | GOURAV MOHANTY | 2026-05-06 | Page 30 31 39 and 92 not legible. |
| 113 | D-ABLAPL/13096/2026 | BISWAPRAKASH MOHAPATRA | 2026-05-06 | 1.Page No. 8-9 not legible. 2.Paragraphs incorrectly mentioned in petition as well as in declaration of affidavit. |
| 114 | D-WP(C)/20721/2026 | SATYA SMRUTI MOHANTY | 2026-05-06 | Page 68 and 71 not neat. |
| 115 | D-WP(C)/18469/2026 | ARJUNA CHARANA BEHERA | 2026-05-06 | .Subject Code Not Furnished . |
| 116 | D-WP(C)/18950/2026 | BIBHUTI BHUSAN PANDA | 2026-05-06 | 1. Annex-1 not properly visible. |
| 117 | D-WP(C)/19824/2026 | SIDDHARTH GOUTAM DAS | 2026-05-06 | 1-COURT FEE IS DEFICIENT. Court fee Rs.6.00 to be paid |
| 118 | D-WP(C)/18603/2026 | MANOJ KUMAR MOHANTY (2) | 2026-05-06 | 20-VERNACULAR CERTIFICATE NOT FURNISHED. |

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| 119 | D-CONTC/18504/2026 | ADV. | 2026-05-06 | Name of the District mentioned in the affidavit appears to be wrong.2.Authorization with regard to swear affidavit on behalf of the other petitioner not furnished in declaration.3.Vernacular certificate not furnished. |
| 120 | D-CRLMC/11823/2026 | JUGALA KISHORE PANDA | 2026-05-06 | 30-OTHER DEFECT (IF ANY) 1. Name of the Informant/Victim to be redacted at page no.18 vide Annexure-2 |
| 121 | D-RPFAM/19815/2026 | DEBASISH PATNAIK | 2026-05-06 | 1.Court Fee 6/- not paid 2.Provision of Law not correct 3.Code not correct 4. being aggrieved not furnished |
| 122 | D-WP(C)/19778/2026 | RANJIT SAMAL | 2026-05-06 | page no. 20 not neat. |
| 123 | D-WA/18393/2026 | SASWAT DAS,A.G.A | 2026-05-06 | District of A-1 2 and R-2 not mention in cause title |
| 124 | D-CONTC/19246/2026 | ADV | 2026-05-06 | 30-OTHER DEFECT (IF ANY) i) WP(c) no. and its date of disposal and CONTC no. not correctly furnished in para 4 and 5 of the petition. ii) CONTC no. not mentioned in reference certificate. |
| 125 | D-WA/20279/2026 | IN PERSON | 2026-05-06 | 1. Period of Delay 57 days 2. Court Fee not paid 3.Provision of Law not furnished 4.Code not indicated 5.being aggrieved and good ground certificate not furnished |
| 126 | D-BLAPL/13068/2026 | DIBYAJYOTI NAYAK | 2026-05-06 | 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED |
| 127 | D-BLAPL/13006/2026 | BISWAJIT RANJAN TRIPATHY | 2026-05-06 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in envelop. |
| 128 | D-RSA/16645/2026 | SAMIR KUMAR MISHRA, (SR.ADV.) | 2026-05-06 | 18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED |
| 129 | D-CONTC/19671/2026 | ADV. | 2026-05-06 | 1. Synopsis and Date chart not furnished. 2. affidavit not proper i.e. Declaration not furnished in Affidavit. 3. Occupation not furnished in Affidavit |
| 130 | D-BLAPL/12983/2026 | GOPAL KRISHNA NAYAK | 2026-05-06 | 4-AFFIDAVIT/VERIFICATION NOT PROPER. Relationship not mentioned in the affidavit. |
| 131 | D-WP(C)/20450/2026 | MANASI SETHI | 2026-05-06 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. Date not mentioned in the v.nama. |
| 132 | D-ABLAPL/12428/2026 | ARIJEET MISHRA | 2026-05-06 | 30-OTHER DEFECT (IF ANY) Name and details of victim/informant mentioned in annexure need not be disclosed |

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| | | | | and kept in closed cover.Age of the Petitioner no.13 not furnished. |
| 133 | D-WP(C)/20538/2026 | GYANENDRA CHANDRA SWAIN | 2026-05-06 | Multiple prayer in this petition,one prayer may be stick. |
| 134 | D-WP(C)/14685/2026 | KAJAL SAHOO | 2026-05-06 | Address of op not furnished in Cause Title. |
| 135 | D-BLAPL/12999/2026 | PRAKASH KUMAR MISHRA | 2026-05-06 | 31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexures be kept in envelop. |
| 136 | D-ABLAPL/12965/2026 | ASHUMAN RAY | 2026-05-06 | 30-OTHER DEFECT (IF ANY) 1.Annexure-1 mentioned in Index wrongly furnished in averment. 2.Paragraphs not mentioned in declaration of affidavit. |
| 137 | D-WP(C)/20757/2026 | KALPATARU KHUNTIA | 2026-05-06 | 14-NOT PROPERLY INDEXED. Page 9 and 10 not available. |
| 138 | D-WP(C)/19657/2026 | LAXMAN BHOI | 2026-05-06 | This case may be Registered as P.I.L |
| 139 | D-WP(C)/20523/2026 | SIDHANT DAS | 2026-05-06 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |
| 140 | D-CONTC/19248/2026 | ADV | 2026-05-06 | 30-OTHER DEFECT (IF ANY) i) CONTC no. not mentioned in reference certificate. |
| 141 | D-WP(C)/19229/2026 | DILIP KUMAR SAHU | 2026-05-06 | Page 48 not neat |
| 142 | D-ABLAPL/13090/2026 | AMITAV TRIPATHY | 2026-05-06 | Age of the petitioner mentioned in C.title mismatch with the Affidavit. |
| 143 | D-ABLAPL/13099/2026 | BHAWANI SANKAR PANIGRAHI | 2026-05-06 | Name and details of Informant-cum-victim mentioned in Annexure-1 need not be disclose and kept in closed envelop. 2.Names In Capital enrolment Numbers Of All The Signing Advocates Not Indicated 3.mobile Phone Numbers Of All The Signing Advocates Not Indicated |
| 144 | D-RSA/16570/2026 | UMA CHARAN MISHRA | 2026-05-06 | Not properly addressed to the Honorable Court in the I.As |
| 145 | D-CMP/19942/2026 | PRASANTA KUMAR TRIPATHY | 2026-05-06 | Op.no. 13 not a party in annexure-6. |
| 146 | D-BLAPL/13002/2026 | SANJUKTA MUNDA | 2026-05-06 | Paragraph not correctly mentioned in the affidavit. |
| 147 | D-WP(C)/20727/2026 | SATYA SMRUTI MOHANTY | 2026-05-06 | Page nos.50 52 54 55 56 and 60 not neat |
| 148 | D-ABLAPL/13155/2026 | DHIRENDRA KUMAR MOHAPATRA | 2026-05-06 | 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.50/- not paid in the v.nama. |
| 149 | D-WP(C)/20111/2026 | ASHOK KUMAR MOHAPATRA | 2026-05-06 | 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED |

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 06-05-2026 (CASES FILED BEFORE 2024)

| Sl no. | Filing Number | Case Number | Advocate for Petitioner/Caveator | Defects as per S.R. |
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